


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.05.2019

NAME OF THE COMPANY: Durgesh Parmarathi & Anr. Vs. Ayurvedalaya India Ltd. & others.

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Nishant Mehrotra	Adv.	Petitioner	
<u>2.</u>				

CP NO. 156/ALD/2019

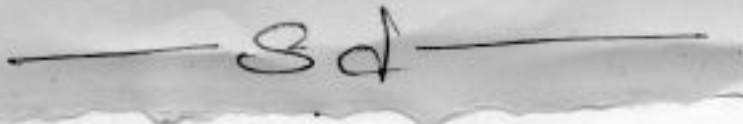
Parties are represented by their respective counsels.

Learned counsel appearing for the respondent files Vakalatnama and waive service.

Hence, the case is fixed for filing reply.

List the matter on 30th July 2019.

Dated: 20.05.2019



**SAROJ RAJWARE,
MEMBER (T)**



**H.P. CHATURVEDI
MEMBER (J)**